

IN THE HIGH COURT OF JUDICATURE AT PATNA
Letters Patent Appeal No.998 of 2025
In
Civil Writ Jurisdiction Case No.2372 of 2023

The State of Bihar through the Chief Secretary

... .. Appellant/s

Versus

Santosh Kumar

... .. Respondent/s

with
Letters Patent Appeal No. 988 of 2025
In
Civil Writ Jurisdiction Case No.2639 of 2023

The Bihar Staff Selection Commission, through its Secretary

... .. Appellant/s

Versus

Niranjan Kumar Singh

... .. Respondent/s

with
Letters Patent Appeal No. 1022 of 2025
In
Civil Writ Jurisdiction Case No.2484 of 2023

The Bihar Staff Selection Commission

... .. Appellant/s

Versus

Gopal Swaroop

... .. Respondent/s

with
Letters Patent Appeal No. 1028 of 2025
In
Civil Writ Jurisdiction Case No.2372 of 2023

The Bihar Staff Selection Commission

... .. Appellant/s

Versus

Santosh Kumar

... .. Respondent/s

Appearance :

(In Letters Patent Appeal No. 998 of 2025)

For the Appellant/s : Mr. Shailesh Kumar (AC to GP- 05)

For the Respondent/s : Mr. Satyabir Bharti, Sr. Advocate

(In Letters Patent Appeal No. 988 of 2025)



For the Appellant/s : Mr. Satyabir Bharti, Sr. Advocate
Mr.Abhishek Anand, Advocate
Ms. Kanupriya, Advocate
Ms. Aastha Prakash, Advocate
For the Respondent/s : Government Pleader (04)
(In Letters Patent Appeal No. 1022 of 2025)
For the Appellant/s : Mr. Satyabir Bharti, Sr. Advocate
Mr.Abhishek Anand, Advocate
Ms. Kanupriya, Advocate
Ms. Aastha Prakash, Advocate
For the Respondent/s : Standing Counsel (8)
(In Letters Patent Appeal No. 1028 of 2025)
For the Appellant/s : Mr. Satyabir Bharti, Sr. Advocate
Mr.Abhishek Anand, Advocate
Ms. Kanupriya, Advocate
Ms. Aastha Prakash, Advocate
For the Respondent/s : Mr.Government Pleader (05)

**CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE MOHIT KUMAR SHAH
ORAL ORDER**

(Per: HONOURABLE THE CHIEF JUSTICE)

4 20-01-2026 The learned counsels for the parties submit that its a
final disposal matter and the matter be taken up on some other
day.

Hence, on the request made by the learned counsels
for the respective parties, list this matter on 12.02.2026 for final
disposal.

(Sangam Kumar Sahoo, CJ)

(Mohit Kumar Shah, J)

S.Sb/-

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